

CC No. 245/2019

CBI Vs Rakesh Kumar Jain & Ors.

22.08.2020

Present: Sh. B.K.Singh, Ld.Sr.PP for CBI.

The Ahlmad of the Court shall check whether CD of the present closure report is available and if yes shall provide for the perusal of the court well before the next date of hearing.

List on 15.09.2020 at 11.00 A.M..

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI.

ARUN
BHARDWAJ

Digitally signed by ARUN
BHARDWAJ
Date: 2020.08.22 12:28:58
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(ARUN BHARDWAJ)
Special Judge, CBI-05 (PC Act),
RADC, New Delhi/ 22.08.2020

